

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4496
ANSWERED ON:06.08.2009
APPOINTMENT ON COMPASSIONATE GROUNDS IN RAILWAYS
Owaisi Shri Asaduddin

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a large number of applications for appointments on compassionate grounds are pending with the Railways for years together;
- (b) if so, the details thereof;
- (c) the criteria/norms adopted by the Railways for appointment on compassionate grounds;
- (d) whether keeping in view the services rendered by the deceased employees while in service, the Railways propose to increase the quota of appointments compassionate grounds; and
- (e) if so, the steps taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) to (e) A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4496 BY SHRI ASADUDDIN OWAIISI TO BE ANSWERED IN LOK SABHA ON 6.08.2009 REGARDING APPOINTMENT ON COMPASSIONATE GROUNDS IN RAILWAYS

(a) to (e): Compassionate appointment is considered in favour of one eligible dependent family member of Railway servants who die in harness or retire prematurely on account of medical decategorisation.

There is no limit laid for number of compassionate ground appointments on the Railways.

As per available figures, 2906 cases were pending for appointment on compassionate grounds as on 30.11.2008.